

**Central Administrative Tribunal
Principal Bench**

**CP No. 561/2016
OA No.1792/2016**

New Delhi, this the 15th day of March, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Jai Kumar, aged 61 years,
S/o Sh. Bishaswar Verma,
Retired as CPS, Northern Railway,
Delhi Division,
R/o H-3, 1st Floor, Ashok Vatika Apartments,
Lajpat Nagar, Sahibabad, Ghaziabad

- Petitioner

(By Advocate: Mr.Yogesh Sharma)

Versus

1. Sh. A.K. Puthia,
General Manager,
Northern Railway, Baroda House,
New Delhi

2. Sh. Arun Arora,
Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi

3. Sh. Manoj Sharma,
Sr. Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi

4. Sh. RK Verma,
Secretary,
Ministry of Railway, Railway Board,
New Delhi

- Respondents

(By Advocate: Mr. Shailedra Tiwari)

ORDER(ORAL)

Shri Shekhar Agarwal, Member (A):

Today, when this CP was taken up, it was agreed upon by the parties that the order of this Tribunal has been complied with by the

respondents by passing an order dated 09.02.2017, a copy of which has been made available to us during the course of hearing of this case. In view of the same, the CP is closed. Notice issued to the alleged contemnors is discharged. .

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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